

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 07-05-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**IN THE MATTER OF** : **Select Galva India Pvt Ltd**

**PETITION NUMBER** : **IBA/876/2020**

**APPLICATION NUMBER** : **a) IA(IBC)/1113(CHE)/2024  
b) IA(IBC)/1114(CHE)/2024**  
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**ORDER**

**7. a. IA(IBC)/1113(CHE)/2024 IN IBA/876/2020**

Ld. Counsel Mr. R. Prakalathan for the Applicant.

This is an Application for submitting the minutes of 3<sup>rd</sup> SCC meeting. The same is taken on record.

**IA(IBC)/1113(CHE)/2024 is disposed off.**

**7.b. IA(IBC)/1114(CHE)/2024 IN IBA/876/2020**

Ld. Counsel Mr. R. Prakalathan for the Applicant

This is an Application for submitting the minutes of 2nd SCC meeting. The same is taken on record.

**IA(IBC)/1114(CHE)/2024 is disposed off.**

-Sd-

**RAVICHANDRAN RAMASAMY  
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI  
Member (Judicial)**

phk